

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:989
ANSWERED ON:14.07.2004
STRENGTH OF CLASS - I OFFICERS
Maken Shri Ajay

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the total strength of IAS, IRS, IFS and IPS officers in the country at present;
- (b) their total strength five years ago; and
- (c) the methodology laid down to determine strength/requirement of the said cadre posts?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): The total authorized strength of IAS, IRS, IFS and IPS officers in the country at present is 5197, 3904, 2763 and 3705 respectively. The total strength of IAS, IRS, IFS and IPS officers in the country five years ago (as on 01.01.1999) was 5124, 2911, 2736 and 3442 respectively.

(c): For the IAS, IPS and IFS, Cadre structure is to be reviewed ordinarily at an interval of every five years by the Central Government in consultation with the State Government or the State Governments concerned under the provisions of the IAS(Cadre) Rules, 1954, IPS(Cadre) Rules, 1954 and IFS(Cadre) Rules, 1966. For the IRS, the Cadre strength is reviewed at an interval of every five years as per Department of Personnel and Training Office Memorandum No.2/42/88-PP(CRD) dated 5th April, 1995.